National Company Law Tribunal

Allahabad Bench

CP N0.34/ALD/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.04.2017

NAME OF THE COMPANY: Asha Khandelwal Vs BEE Kay Precisions (I) Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 271 and 433 of the Companies Act 2013

SI. NO. Name Designation Representation Signature

1.
2.

Order dated 11.04.2017 CA NO 34/ALD/2017 BEE KAY PRECISIONS PVT LTD

The present case is filed under section 271(1), 272 of companies act of 2013 seeking winding up of respondent company which is said to be in liquidation. Therefore, a notice be issued to the O/L and other concerned parties as per procedure.

The matter be listed on 15.05.2017

Date-11.04.2017

Shri.H.P. Chaturvedi (Member Judicial)